

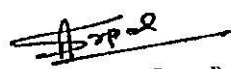
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PCACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st October to 31st October, 2025:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. PRASHANT SHARMA	SPL.JUDGE(PC ACT)(ACB)-15	01.10.2025	Holiday
2	SH. DHEERAJ MOR	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	02.10.2025	Holiday
3	SH. ATUL KRISHNA AGRAWAL	SPL.JUDGE(PC ACT)(CBI)-19	03.10.2025	Holiday
4	SH. JITENDRA SINGH	SPL.JUDGE(PC ACT)(CBI)-23	04.10.2025	
5	MS. CHHAVI KAPOOR	SPL.JUDGE(PC ACT)(CBI)-07	05.10.2025	Sunday
6	SH. SUSHANT CHANGOTRA	SPL.JUDGE(PC ACT)(CBI)-22	06.10.2025	
7	MS. MANISHA KHURANA KAKKAR	SPL.JUDGE(PC ACT)(CBI)-06	07.10.2025	Holiday
8	DR. RUCHI AGGARWAL ASRANI	SPL. JUDGE (PC ACT) (ACB)-02	08.10.2025	
9	SH. SANJAY JINDAL	SPL.JUDGE(PC ACT)(CBI)-10	09.10.2025	
10	SH. DIG VINAY SINGH	SPL.JUDGE(PC ACT)(CBI)-09	10.10.2025	
11	MS. VIJETA SINGH RAWAT	SPL.JUDGE(PC ACT)(CBI)-17	11.10.2025	Second Saturday
12	SH. SANJAY BANSAL	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	12.10.2025	Sunday
13	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)-20	13.10.2025	
14	SH. SHAILENDER MALIK	SPL.JUDGE(PC ACT)(CBI)-21	14.10.2025	
15	MS. SMITA GARG	SPL.JUDGE(PC ACT)(CBI)-13	15.10.2025	
16	SH. JAGDISH KUMAR	SPL.JUDGE(PC ACT)(CBI)-16	16.10.2025	
17	SH. MUKESH KUMAR	SPL.JUDGE(PC ACT)(CBI)-05	17.10.2025	
18	MS. DEEPALI SHARMA	SPL. JUDGE (PC ACT) (ACB)-01	18.10.2025	
19	SH. SANJAY KHANAGWAL	SPL.JUDGE(PC ACT)(CBI)-12	19.10.2025	Sunday
20	DR. VISHAL GOGNE	SPL.JUDGE(PC ACT)(CBI)-24	20.10.2025	Holiday
21	SH. MURARI PRASAD SINGH	SPL.JUDGE(PC ACT)(CBI)-02	21.10.2025	Holiday
22	SH. SUDHANSHU KAUSHIK	SPL.JUDGE(PC ACT)(CBI)-11	22.10.2025	Holiday
23	MS. JYOTI KLER	SPL.JUDGE(PC ACT)(CBI)-18	23.10.2025	Holiday
24	SH. GAGANDEEP SINGH	SPL.JUDGE(PC ACT)(CBI)-04	24.10.2025	Holiday
25	SH. HASAN ANZAR	SPL.JUDGE(PC ACT)(CBI)-03	25.10.2025	
26	SH. RAJESH MALIK	SPL.JUDGE(PC ACT)(CBI)-14	26.10.2025	Sunday
27	SH. GAURAV RAO	SPL.JUDGE(PC ACT)(CBI)-01	27.10.2025	
28	SH. PRASHANT SHARMA	SPL.JUDGE(PC ACT)(ACB)-15	28.10.2025	
29	SH. JITENDRA SINGH	SPL.JUDGE(PC ACT)(CBI)-23	29.10.2025	
30	SH. SUSHANT CHANGOTRA	SPL.JUDGE(PC ACT)(CBI)-22	30.10.2025	
31	SH. DHEERAJ MOR	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	31.10.2025	

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer. If any Judicial Officer(s) is transferred, his/her successor will perform duty in place of him/her.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules. Additionally, if any Judicial Officer/Court official remains present in court physically from 10.00 a.m. till 5.00 p.m. on Sundays and Court Holidays, such Judicial Officer/Court official shall also be entitled to compensatory leave for said date.


(Ashwani Kumar Sarpal)
Principal District & Sessions Judge-cum-
Special Judge(PC Act)(CBI)(Officiating)
Rouse Avenue Court Complex,
New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2025/ 17457/C — 17509/C

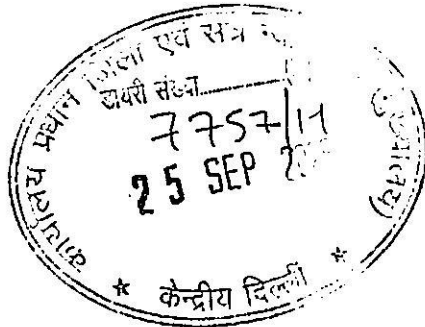
Dated : 24/9/2025
at. 12-30 PM

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The Website Committee, Tis Hazari Court, Delhi.
8. The Hony. Secretary, Bar Association, RACC, New Delhi.
9. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
10. The In-charge, Computer Branch, RACC, New Delhi.
11. The Reader/P.S. to the undersigned.
12. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



[Signature]

Principal District & Sessions Judge-cum-
Special Judge(PC Act)(CBI)(Officiating)
Rouse Avenue Court Complex,
New Delhi.